CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

15.01.2014

OA No. 199/2010 with MA 291/00008/2014

Mr. C.B. Sharma, Counsel for applicant.

Mr. Y.K. Sharma, Counsel for respondents nos. 1 & 2.

Mr. Anupam Agarwal, Counsel for respondents nos. 4 to 6.

Heard the learned counsel for the parties. The OA as well as MA are disposed of by a separate order.

Ambluma, (Anil Kumar) Member (A)

(Dr. K.B. Suresh) Member (J)

ahq

MISC APPLICATION NO. 291/00008/2014

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

ORIGINAL APPLICATION No. 199/2010 With MISC APPLICATION NO. 291/00008/2014

Jaipur, the 15th January, 2014

CORAM:

HON'BLE DR. K.B. SURESH, MEMBER, JUDICIAL MEMBER HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Tarun Kumar 'J' son of Shri Jai Singh about 46 years resident of Railway Quarter No. 1414 A Gulab badi, Raja Cycle, Ajmer and presently working as Senior P.P./ Khallasi, Traffic Department under Station Superintendent, North Western Railway, Ajmer Division, Ajmer.

... Applicant

(By Advocate: C.B. Sharma)

Versus

1. Union of India through General Manager, North Western Zone, North Western Railway, Jaipur.

2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer.

3. Shri Kishan Lal Bunkar, Commercial Clerk, Railway Station Degot Madariya District, Rajsamand.

4. Shri Nasrul Obadeen, Ticket Collector, Railway Station Ajmer, C/o Divisional Commercial Manager, NWR, Ajmer.

5. Shri Ratan Singh Bhagjee Ravat, Ticket Collector at Railway Station Udaipur C/o Station Superintendent Railway Station, Udaipur.

6. Shri Harud Khalil Khan Bhisti, Bisti Ticket Collector, Railway Station, Ajmer C/o Divisional Commercial Manager, NWR, Ajmer.

7. Shri Heere Lal Harphool, Ticket Collector, Railway Station, Ajmer C/o Divisional Commercial Manager, NWR, Ajmer.

8. Shri Rasal Singh Suraj Pal, Ticket Collector at Railway Station Udaipur C/o Station Superintendent Railway Station, Udaipur.

9. Shri Om Prakash Meena, Ticket Collector, Railway Station, Ajmer C/o Divisional Commercial Manager, NWR, Ajmer.

... Respondents

(By Advocate: Mr. Y.K. Sharma – Respondent nos. 1 & 2 Mr. Anupam Agarwal – Respondent nos. 4 to 6)



ORDER

PER HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

The learned counsel for the applicant submits that he wants to withdraw the OA. He is permitted to do so. Accordingly, the MA No. 291/00008/2014 is disposed of.

2. The OA is dismissed as having been withdrawn. No costs.

(Anil Kumar) Member (A)

AHQ

(Dr. K.B. Suresh) Member (J)